

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 226 OF 2016**

**Dated: 30<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Adani Transmission (India) Ltd. ...Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Ms. Shikha Ohri  
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1  
Mr. S.K.Chaturvedi for R.41

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **23.05.2017.**

**(I.J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**